

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-07/1999/976/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mahendra Kalita,
District & Sessions Judge,
Udalguri.

Dated Guwahati, the 13th February, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No. DJ(U) 442 dtd. 06.02.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 09.02.2024 till the morning of 12.02.2024**, has been granted. Further, the Additional District & Sessions Judge, Udalguri, in her absence, the Civil Judge cum Assistant Sessions Judge, Udalguri, in his absence, the Chief Judicial Magistrate, Udalguri and in his absence, the in-charge Chief Judicial Magistrate shall remain in charge of your Court and Office during your absence.

Yours faithfully,


sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-07/1999/977/A dated 13.02.2024

Copy to:

✓1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
